

(iv) The procedure for drawback of import duty has been simplified.

(v) The following proposals received from the Central Silk Board are under consideration:—

(a) Import of 60,000 kgs. of raw silk during 1967-68; and

(b) Sending of a delegation to the U.S.A., Japan and West European countries to explore the possibilities of effectively reviving our exports of tasar silk fabrics.]

#### **REORGANISATION OF HINDUSTAN STEEL LTD.**

•500. SHRI K. SUNDARAM: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether Government have since taken a decision to reorganise Hindustan Steel Ltd; and

(b) if so, whether any Parliamentary Committee will be associated with the reorganisation?

THE MINISTER OF STEEL, MINES AND METALS (DR. M. CHANNA REDDY): (a) and (b) The question of the future organisation of the public sector steel industry is still under the consideration of Government. No final decision has yet been taken.

#### **EXPORT OF CLOTH '**

♦501. SHRI R. P. KHAITAN: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that there has been a decline in the export of cloth after devaluation;

(b) whether this fact was brought to his notice by the Textile Promotion Council recently; and

(c) whether there is any proposal under Government's consideration to give incentives to the exporters to stand competition in the international market to check the fall in exports?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) and (b) Yes, Sir.

(c) Certain proposals for assistance for export of cotton textiles have been submitted by the Cotton Textiles Export Promotion Council and the Indian Cotton Mills Federation which are under the consideration of Government.

#### **OFFICERS ON DEPUTATION TO BHARAT HEAVY PLATES AND VESSELS LTD.**

•502. SHRI M. V. BHADRAM: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the names of the officers with their designation's who are on deputation to Bharat Heavy Plates and Vessels Ltd., Visakhapatnam; and

(b) the amount of deputation allowance if any, paid to them per mensem?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) A statement is laid on the Table of the House.